GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3970 ANSWERED ON:20.04.2010 PENSION SCAM IN MCD Botcha Lakshmi Smt. Jhansi;Rani Killi Krupa

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether irregularities have been reported in the disbursement of pension in the Municipal Corporation of Delhi (MCD);

(b) if so, the details thereof including details of the beneficiaries who have claimed pension both from the MCD and the Delhi Government;

(c) the action taken by the Government in this regard; and

(d) the further steps taken to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): After checking the details of the pensioners getting pension from the Social Welfare Department of the Government of NCT of Delhi, the Municipal Corporation of Delhi (MCD) has found that 3583 pensioners were getting pension both from the MCD and the government of NCT of Delhi. A statement indicating the zone-wise number of the beneficiaries getting pension from both the MCD and the Government of NCT of Delhi is placed at the Annexure.

(c): The names of these 3583 beneficiaries have been deleted from the pension list of the MCD. The Zonal Deputy Commissioners of the MCD have also been directed to take further action to recover the amount of pension illegally received by these beneficiaries.

(d): To prevent such duplicity in future, the zonal Deputy Commissioners of the MCD have been instructed to send details of pensioners to the Social Welfare Department of the Government of NCT of Delhi regularly. The MCD has also taken steps to verify the genuineness of the pensioners; prepare a software which could help in checking duplicate payments, etc.